

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

I.A. No. 2524 of 2019

IN

Company Appeal (AT) (Insolvency) No. 802 of 2019

IN THE MATTER OF:

Bharat Heavy Electricals Ltd.

...Appellant

Versus

**Mr. Anil Goel,
Liquidator of Visa Power Ltd. & Anr.**

...Respondents

Present:

For Appellant :

**Mr. Rajiv Ranjan, Senior Advocate with
Mr. Punit Tyagi and Ms. Swastika Chakravarti,
Advocates**

For Respondent :

**Mr. Abhijit Sinha, Mr. Debarshi Dutta, Mr. Prantar
B. Choudhury, Mr. Pankaj and Ms. Shija Nagar,
Advocates**

O R D E R

20.08.2019 The appeal having disposed of on 7th August, 2019, we are not inclined to entertain any Interlocutory Application in the disposed of matter. If the Applicant chooses it may file the Review Application.

I.A. No. 2524 of 2019 stands disposed of.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc